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**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI**

RA NO. 45/2006  
MA NO. 459/2006  
OA NO. 2368/2003

This the 6<sup>th</sup> day of October, 2006

**HON'BLE MR. JUSTICE M.A.KHAN, VICE CHAIRMAN (J)  
HON'BLE MRS. CHITRA CHOPRA, MEMBER (A)**

1. Sh. A.Rajasekharan Nair,  
Computer Incharge,  
Air Force Canteen, Air Force Station,  
Race Course, New Delhi-110001.

**(Applicant in person)**

**Versus**

**Union of India through**

1. Secretary,  
Ministry of Defence,  
South Block, New Delhi.
2. The Air Officer-in-charge (Admin),  
Air Headquarters, Vayu Bhawan,  
New Delhi-110011.
3. The Air Officer Commanding,  
Air Force Station,  
Race Course, New Delhi-110003.
4. The Chief Administrative Officer,  
Air Force Station,  
Race Course, New Delhi-110003.

**ORDER (ORAL)**

**Hon'ble Mr. Justice M.A.Khan, Vice Chairman (J)**

The respondents seek review of the order dated 27.10.2004 passed in OA-2368/2003 to the extent that in para 2 (i) of the order of the Tribunal the date of promotion of Sh. A.K.Mahajan, the immediate junior of the applicant was mentioned as 1.9.97. It is submitted that the correct date is 1.9.98. Applicant who is present in person agrees to it and has no objection for making this correction in the order. In view of the concession of the applicant, we allow the application and direct that the date 1.1.97 in para 2 (i) of paragraph 8 of the order of Tribunal dated 27.10.2004 passed in OA-

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2368/2003 shall be substituted with the date 1.1.98. Rest of the order shall remain intact.

Review application and MA stands disposed of.

Chitra Chopra  
( CHITRA CHOPRA )  
Member (A)

'sd'

M.A. Khan  
( M.A. KHAN )  
Vice Chairman (J)